

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:1414  
ANSWERED ON:08.03.2007  
KANNUR AIRPORT  
Karunakaran Shri P.

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the requisite clearances have been obtained from the concerned Ministries and the authorities;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the time by which the construction work on the said airport is likely to be started?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a), (b), (c) & (d) The State Government of Kerala had been advised to obtain clearances from Ministry of Defence and Ministry of Environment and Forests for further processing of the proposal. A status report in the matter is awaited from them.